



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.10.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 13.10.2025 will not be taken up. The next date of hearing in the matter is **30.10.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 173 of 2023 Part Heard	Mahogany Pvt. Ltd. & Anr. Vs. Namita Nayak Chopra & Ors.	Anu Shrivastava	Onkar Rai-R1

By order of Hon'ble Chairperson
-Sd/-
Registrar